## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 953/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

Alwyn D' Costa

V/s.

Vibrant Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

27.

Haned Kadiani (oursel alw Kavisha Shah Adv. fo India law Miliance.

## ORDER

## TCP No.953/ I&BP/NCLT/MB/MAH/2017

The petitioner Counsel is absent. The Corporate Debtor Counsel is present. For the petitioner side remained absent, this Bench directs the Petitioner to be present on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)